

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.Nos.3-14 in CIVIL APPEAL NO(s). 8583-8594 OF 2001

NATIONAL INSURANCE CO.LTD.

Appellant (s)

VERSUS

MOHD. AYUB & ORS

Respondent(s)

(For early hearing) (With office report )

Date: 07/10/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s)

Mr. B.K.Satija,Adv.

For Respondent(s) Mr. Altemesh Rein, Adv.

Mr. K.K. Gupta,Adv.

Mrs. Rani Chhabra, Adv.

Ms. Sudha Pal, Adv.

Ms. Gauri Chhabra, Adv.

Mr. Goodwill Indeevar, Adv.

UPON hearing counsel the Court made the following

O R D E R

The appeals shall be listed in the week commencing 21st November, 2005.

I.As. are disposed of accordingly.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master